

(b) whether Government consider it proper for the USAID representatives to show concern over this incident; and

(c) if not, the action taken or being taken to discourage such moves?

**The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi):** (a) to (c). US AID, which is giving a loan of \$ 80 million to meet the foreign exchange component of the expenditure on the Tarapore Atomic Power Station are interested in the satisfactory completion of the project. They deputed two representatives to assess the extent, if any, to which the execution of the Project was likely to be affected by the strike. Certain representatives of the workers are understood to have taken the opportunity of meeting these AID officials during their visit to Tarapur. Under the terms of the loan agreement US AID are to keep themselves informed of the developments, which materially affect the project.

#### Missing Armed Personnel

**\*259. Shri Basumatari:  
Shri Ram Harkh Yadav:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the military advisers accompanying him to Tashkent had taken with them a list of Indian armed personnel reported missing in the recent India-Pakistan conflict; and

(b) if so, the details thereof and the steps taken to trace them?

**The Minister of Defence (Shri Y. B. Chavan):** (a) No, Sir.

(b) The first part of the question does not arise. As regards the second, part, steps had been taken to obtain complete lists of our Prisoners of War in Pakistan from time to time and as a result a large number of the missing Indian Defence personnel have been traced.

#### India-Sikkim Treaty

**\*260. Shri Hari Vishnu Kamath:  
Shri Mohammad Elias:  
Dr. Ranen Sen:  
Shrimati Benuka Barkataki:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Government of Sikkim has suggested a revision of the India-Sikkim Treaty of 1950;

(b) if so, on what grounds;

(c) the details of the proposed revision; and

(d) the reaction of Government thereto?

**The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh):** (a) No, Sir.

(b) to (d). Do not arise.

**भारत तथा पाकिस्तान के बीच संचार सेवाएं**

**\*261. श्री प्रकाशबीर शास्त्री :**  
क्या बौद्धिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत तथा पाकिस्तान द्वारा सीधी सड़क परिवहन सेवा, डाक तथा तार सेवा और हवाई उड़ानों फिर से चालू कर दी गई है ।

(ख) अब तक जिन सेवाओं को फिर से प्रारम्भ किया गया है क्या उनके सम्बन्ध में कोई कठिनाई अनुभव की गई है ; और

(ग) क्या यह सुनिश्चित करने के लिये कि भविष्य में इन सेवाओं का दुरुपयोग न होने पावे, प्रावश्यक व्यवस्था की गई है ?

**बौद्धिक-कार्य मंत्री (श्री स्वर्ण सिंह) :**

(क) भारत और पाकिस्तान के बीच सीधी सड़क परिवहन सेवा नहीं थी । सीमा के लिए नागरिक सड़क यातायात अभी फिर से शुरू नहीं हुआ है । डाक-तार सेवा काफी हद तक फिर से शुरू हो गई है । अनुसूचित वाणिज्यिक सेवाओं के विमानों का एक दूसरे के देश के ऊपर से भ्रमण जाना 11 फरवरी, 1966 से फिर शुरू हो गया है । सैनिक

विमानों को 1 मार्च से घाने-जाने की इजाजत मिल जायेगी।

(ख) जी नहीं।

(ग) ये सेवाएं उचित (बोना फाईड) उद्देश्यों के लिए ही उपलब्ध होंगी।

#### Meeting of Indo-Pak Air Force Chiefs

\*262. Shri D. C. Sharma:  
Shri Daljit Singh:  
Shri P. C. Borooah:

Will the Minister of Defence be pleased to state:

(a) whether a meeting of the Indo-Pak Air Force Chiefs was held at Peshwar on the 16th February, 1966 to devise measures for reducing tension in the aid on the borders of the two countries; and

(b) if so, the outcome thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). The Chief of the Air Staff, Indian Air Force, visited Pakistan on the 16th-17th February 1966 at the invitation of the Commander-in-Chief, Pakistan Air Force. The subjects discussed between them included measures to prevent airspace violations, resumption of flights of military aircraft through each other's territory, pre-determined routes and definition of "War-like Materials" which should not be carried by military aircraft over each other's territory. It was agreed that combat and transport Air Force aircraft of both the countries should not fly within 10 kilometres of the international border and the Cease-Fire Line, exception being made in the case of flights for providing logistic support to border posts. Light and AOP aircraft and helicopters could however operate upto 1600 metres of the international border/Cease-Fire Line. It was also agreed that military aircraft should be permitted to stage through each other's territory with effect from 1st March 1966. Discussions on other subjects would be continued in the next meeting between the two Air Chiefs. The discussions were held in a friendly atmosphere and proved helpful for normalising relations between the two Air Forces

भारत और चीन के बीच वास्त

\* 263. श्री हुकम चन्द कश्यप :  
श्री धीनारायण बास :  
श्री विभूति मिश्र :  
श्री क० ना० तिवारी :  
श्री यशपाल सिंह :  
श्री प्र० चं० बरधवा :  
श्री शिव चरण गुप्त :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ देश भारत और चीन के बीच बातचीत कराने का प्रयत्न कर रहे हैं ;

(ख) क्या इस सन्दर्भ में कोई सुझाव प्राप्त हुआ है ; और

(ग) यदि हां, तो उसका स्वरूप क्या है तथा इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

वैदेशिक-कार्य मंत्री (श्री स्वर्ण सिंह) :

(क) भारत सरकार को इस बारे में कोई सूचना नहीं कि हाल में किसी देश ने भारत और चीन के बीच बातचीत शुरू कराने का प्रयत्न किया है।

(ख) और (ग) प्रश्न नहीं उठते।

पाकिस्तान में अल्पसंख्यकों की दशा

\* 264. श्री भागवत ना घाजवा :  
श्री म० ला० द्विवेदी :  
श्री स० चं० सामन्त :  
श्री सुबोध हुंसदा :  
श्री प्र० चं० बरधवा :  
श्रीमती सावित्री निगम :  
श्री श्रींकार लाल डेरवा :  
श्री हुकम चन्द कश्यप :  
श्री स० मो० टनडॉ :  
श्री प्रकाशवीर झांझरी :  
श्री जगदेव सिंह सिद्धाप्ती :  
श्री मधु लियडे :  
श्री किशन पटनायक :  
डा० राम मनोहर लोहिया :